

**REM**

(Item II B of Part B of Annexure I to Chapter 8)

**Application by resident Indian nationals for remittances to persons resident outside India towards their maintenance expenses abroad**

**Documentation:**

Form A2 duly filled in.

1.	Full name, nationality and address of the remitter	
2.	Details of the beneficiary	
	(a) Name	
	(b) Nationality	
	(c) Address	
3.	Relationship of the applicant with the beneficiary	
4.	Amount of remittance (stating currency)	
5.	Reasons for remittance	
6.	How the beneficiary has been maintaining abroad in the past	
7.	Any other relevant information	

I hereby declare that the above particulars are true and correct. I declare that under no circumstances my family as a unit would remit more than US\$ 5,000 to.....during the calendar year .....  
(name of the beneficiary)

I also declare that I have not applied to any other authorised dealer in this regard.

.....  
(Signature of Applicant)

Place: .....

Date: .....